

Foreign Consultant in C-DOT

6660. SHRI R. GUNDU RAO:
SHRI Y. RAMAKRISHNA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the foreign consultants employed by C-DOT as technical consultants;

(b) the jobs for which appointments were made;

(c) whether any conditions regarding qualifications, experience, etc. were laid down;

(d) whether any selection board was set up; and

(e) if so, the details of such appointment including terms of contract consulting service obtained, their provisions background and foreign exchange paid?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (e). Information is being collected and will be laid on the table of the House as soon as it is ready.

[*Translation*]

STD Links to District Headquarters from Jaipur

6661. SHRI NATHU SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to provide STD link to each district headquarter from Jaipur in Rajasthan;

(b) if so, the details thereof and the names of districts likely to be linked during 1990-91; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

All the 27 district headquarters in Rajasthan have been provided with STD facility to Jaipur.

(b) and (c). Question does not arise in view of (a) above.

[*English*]

Tribunals or Redressal Forums of Telecom Department under Consumers' Protection Act

6662. SHRI P.C. THOMAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cases of excess billing pending against the department in Tribunals or redressal forums under Consumers' Protection Act, 1986 and the number of cases decided against the department for the past one year; and

(b) whether the General Manager incharge of customer services of telecommunications department instructed all chiefs of telecom department to treat the Tribunal under Consumers' Protection Act or Consumer Redressal Forums against the department, if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible.

New Thevera Bridge

6663. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the construction of the Thevera bridge connecting Cochin Port to Cochin has been completed;

(b) the expenditure incurred on the construction;

(c) whether the link roads connecting this bridge to the Cochin city and to the Cochin Port are not yet completed;

(d) the amount allotted for this purpose;

(e) the agency involved in construction of these two link roads;

(f) whether enquiry has been made to find out the reasons for delay in the construction of the link roads;

(g) the steps taken for the speedy completion of these link roads, and

(h) when it is expected to open this link road-cum-bridge for regular traffic?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Yes, Sir. An expenditure of Rs. 639 lakhs has been incurred on the construction of the bridge upto March, 1990.

(c) to (e). Yes, Sir. An amount of Rs. 359.39 lakhs has been provided for this project for 1990-91, and the Cochin Port Trust is the executing agency.

(f) to (h). The slow progress is due to late starting of reclamation work and deployment of less number of dredgers. Progress of the work is being reviewed regularly and the bridge is expected to be opened for traffic by the end of the financial year.

Widening of National Highways

6664. SHRI KADAMBUR M.R. JANARDHANAN:
SHRI RAMESH CHENNI-
THALA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for widening of National Highways with high density of traffic to four lanes; and

(b) if so, the sectors identified along with the details of the widening proposals of those sectors, State-wise, the allocations made, if any, therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) A statement indicating the details is attached.